## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.71/ 2017	, -	For clarification	621A (166)/	L-1 Identity Solutions Operating Company Pvt. Ltd. & 2 Others
			2011 & 2012	

SL.	NAME (IN CAPITAL)	. ×	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Orders pronounced vide separate orders.

MEMBER (J)